

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6352/07]

- (x) (a) Annual Report and Accounts of the Orissa Primary Education Programme Authority, Bhubaneswar, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6351/07]

Report of the Justice R.J. Kochar Commission of Enquiry and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI S. REGUPATHY): Sir, I lay on the Table—

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 3 of the Commission of Enquiry Act, 1952:
 - (a) Report of the Justice R.J. Kochar Commission of Enquiry into the collapse of Damanganga River Bridge on the 28th August, 2003.
 - (b) Memorandum of Action Taken by Government on the observations/recommendations contained in the above Report.
- (ii) Statement (in English and Hindi) giving reason for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T. 6492/07]

- I. **Notifications of the Ministry of Human Resource Development.**
- II. **Report and Accounts (2005-2006) of UGC, New Delhi and related papers**

III. Report and Accounts (2002-03/2003-04/2005-06) of various universities, educational bodies and institutes and related papers

IV. Statements giving reasons for not laying the Reports and Accounts of various universities and educational institutes.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education) under sub-section (3) of section 24 of the National Commission for Minority Educational Institutions Act, 2004:
 - (1) G.S.R. 273 (E) dated the 26th March, 2007, publishing the National Commission for Minority Educational Institutions (Procedure for Appeal) Amendment Rules, 2007.
 - (2) G.S.R. 274 (E) dated the 26th March, 2007, publishing the National Commission for Minority Educational Institutions (Annual Report) Amendment Rules, 2007. [Placed in Library. See No. L.T. 6385/07]
- II. (1) A copy each (in English and Hindi) of the following papers under section 18 of the University Grants Commission Act, 1956:
 - (a) Annual Report of the University Grants Commission, New Delhi, for the year 2005-2006.
 - (b) Review by Government on the working of the above Commission.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 6376/07]
- III. (i) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 29 of the Babasaheb Bhimrao Ambedkar University Act, 1994:

- (a) Annual Report of the Baba Saheb Bhimrao Ambedkar University, Lucknow, for the year 2002-2003.
- (b) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 6543/07]

- (c) Annual Report of the Babasaheb Bimrao Ambedkar University, Lucknow, for the year 2003-2004.
- (d) Review by Government on the working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library See No. L.T. 6544/07]

- (ii) (1) A copy each (in English and Hindi) of the following papers under sub-section (4) of section 35 of the Visva Bharati Act, 1984:

- (a) Annual Report of the Visva Bharati, Santiniketan, for the year 2005-2006.
- (b) Review by Government on the working of the above University.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6548/07]

- (iii) (1) A copy each (in English and Hindi) of the following papers under sub-sections (3) and (4) of section 24 of the Auroville Foundation Act, 1988:

- (a) Annual Report of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2005-2006.
- (b) Annual Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2005-06, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6375/07]

[14 May, 2007]

RAJYA SABHA

- (iv) (1) A copy each (in English and Hindi) of the following papers under section 33 of the Manipur University Act, 2005:
- (a) Annual Report of the Manipur University, Imphal, for the year 2005-2006.
 - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6374/07]

- (v) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 30 of the Mizoram University Act, 2000:
- (a) Annual Report of the Mizoram University, Aizawl, for the year 2005-2006.
 - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6545/07]

- (vi) A copy each (in English and Hindi) of the following papers:
- (a) Annual Accounts of the University Grants Commission, New Delhi, for the year 2005-2006, and the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6376/07]

- (c) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 2005-2006.

- (d) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 2005-2006, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (e) Statement by Government accepting the above Report.
- (f) Statement giving reasons for the delay in laying the papers mentioned at (c) and (d) above.

[Placed in Library. See No. L.T. 6378/07]

- (vii) (a) Annual Report of the Indian Institute of Technology, Kanpur, for the year 2005-2006.
- (b) Annual Accounts of the Indian Institute of Technology, Kanpur for the year 2005-2006, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 6542/07]
- (viii) (a) Forty-seventh Annual Report of the Indian Institute of Technology, Madras, Chennai for the year 2005-2006.
- (b) Annual Accounts of the Indian Institute of Technology, Madras, Chennai for the year 2005-2006, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report and the Audited Accounts.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 6373/07]

- (ix) (a) Forty-Fourth Annual Report and Accounts of the Indian Institute of Management Ahmedabad, for the year 2005-2006 together with the Auditor's Report on the Accounts.

[14 May, 2007]

RAJYA SABHA

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6377/07]
- (x) (a) Annual Report of the National Council for Promotion of Urdu Language, New Delhi, for the year 2005-2006
 - (b) Annual Accounts of National Council for Promotion of Urdu Language, New Delhi, for the year 2005-06 and the Audit Report thereon
 - (c) Review by Government on the Annual Report of the above Council.
 - (d) Review by Government on the Annual Accounts of the above Council.
 - (e) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 6660/07]
- (xi) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology (NIFFT), Ranchi, for the year 2005-06, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6552/07]
- (xii) (a) Thirty-Second Annual Report of the North-Eastern Hill University (NEHU) Shillong, for the year 2005-06.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6547/07]

- (xiii) (a) Annual Report of the Banaras Hindu University Varanasi, for the year 2005-06.
- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 6546/07]
- IV. (i) Statement giving the reasons for not laying the Annual Report and Audited Accounts of the University of Delhi, for the year 2005-06 within the stipulated period. [Placed in Library. See No. L.T. 6381/07]
- (ii) Statement giving the reasons for not laying the Annual Report and Audited Accounts of the Nagaland University, for the year 2005-06 within the stipulated period. [Placed in Library. See No. L.T. 6380/07]
- (iii) Statement giving the reasons for not laying the Annual Report and Audited Accounts of the Assam University, for the year 2005-06 within the stipulated period. [Placed in Library. See No. L.T. 6382/07]
- (iv) Statement giving the reasons for not laying the Audited Accounts of the North-Eastern Hill University, for the year 2005-06 within the stipulated period. [Placed in Library. See No. L.T. 6383/07]
- (v) Statement giving the reasons for not laying the Annual Report and Audited Accounts of the Babasaheb Bhimrao Ambedkar University, for the year 2005-06 within the stipulated period. [Placed in Library. See No. L.T. 6556/07]
- (vi) Statement giving the reasons for not laying the Annual Accounts of the Mizoram University, for the year 2005-06 within the stipulated period. [Placed in Library. See No. L.T. 6550/07]
- (vii) Statement giving the reasons for not laying the Annual Accounts of the Visva Bharati, Santiniketan, for the year 2005-06 within the stipulated period. [Placed in Library. See No. L.T. 6661/07]

[14 May, 2007]

RAJYA SABHA

- (viii) Statement giving the reasons for not laying the Annual Report and Accounts of the Indian Institute of Advanced Study (IIAS), Shimla, for the year 2005-06 within the stipulated period. [Placed in Library, See No. L.T. 6384.07]

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON TRANSPORT,
TOURISM AND CULTURE**

SHRI SITARAM YECHURY (West Bengal): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:

- (i) One Hundred and Eleventh Report on the Action Taken by the Government on the Recommendations/Observations of the Committee contained in its one hundred and second Report on demands for Grants (2006-07) of the Department of Road Transport and Highways;
- (ii) One Hundred and Twelfth Report on the Action Taken by the Government on the Recommendations/Observations of the Committee contained in its One Hundred and Third Report on Demands for Grants (2006-07) of the Department of Culture;
- (iii) One Hundred and Thirteenth Report on the Action Taken by the Government on the Recommendations/Observations of the Committee contained in its Hundred and Fourth Report on Demands for Grants (2006-07) of the Department of Tourism;
- (iv) One Hundred and Fourteenth Report on the Action Taken by the Government on the Recommendations/Observations of the Committee contained in its One Hundred and Fifth Report on Demands for Grants (2006-07) of the Department of Shipping;
- (v) One Hundred and Fifteenth Report on the Action Taken by the Government on the Recommendations/Observations of the Committee contained in its One Hundred and Sixth Report on Demands for Grants (2006-07) of the Ministry of Civil Aviation;